## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

C.P.No. 205 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY:

Pramod Kumar Sharma V/s Karanaya

Heartcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

Mr. Sunil Singh Parihar, Advocate

For the Respondent (s) : Mr. Ajay Garg, Advocate

## ORDER

Ld. Counsels for the parties submit that talks of compromise have been initiated. They therefore pray for an adjournment.

To come up on 11th October, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)